

(5)

Central Administrative Tribunal, Principal Bench

OA No.2868/1991

New Delhi, this 10th day of April, 1997

Hon'ble Dr. Jose P. Verghese, VC(J)
Hon'ble Shri S.P. Biswas, Member(A)

Miss Vinay Kumari
d/o late Shri K.S. Prabhakar
75-C, Pocket D, Deep Enclave
Ashok Vihar, Delhi-52 .. Applicant

(By Advocate Shri B.J. Malvania, not present)

Vs.

1. Chief Secretary
Delhi Administration
5, Alipur Road, Delhi-34

2. Secretary-cum-Director
Dte. of Social Welfare
Delhi Admn.
Canning Lane, K.G. Marg
New Delhi .. Respondents

(By Mrs. Avnish Ahlawat, Advocate, not present)

ORDER(oral)

Hon'ble Dr. Jose P. Verghese

None appeared on the last date of hearing.

Even today, none appears even on second call.

The application is dismissed in default and for
non-prosecution. No costs.


(S.P. Biswas)
Member(A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

/gtv/